

SLP(Crl.)No. 3673 OF 2002

ITEM No.7

Court No. 4

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 3673/2002

(From the judgement and order dated 04/03/2002 in CRA 463/01
of The HIGH COURT OF KERALA AT ERNAKULAM)

SARADA

Petitioner (s)

VERSUS

STATE OF KERALA

Respondent (s)

Date : 2/09/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU
HON'BLE MR. JUSTICE P. VENKATARAMA REDDI

For Petitioner (s) Mr. Robson Paul, Adv.
Mr. V.K. Sidharthan, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....J
.SP2

Leave granted.
Liberty to file additional documents, if any.

.SP1

(Meenu Sethi)
Court Master

(Om Prakash)
Court Master